

**CBI Vs M. C. Singhal & Ors.**

**CC No. 361/2019**

**17.08.2020**

**Present: Sh. A. K. Kushwaha, Ld. PP for CBI.**

**Sh. Bhupesh Narula, Ld. Counsel for A-1, A-3 & A-5.**

**None for A-2.**

**Sh. Sidharth Joshi, Ld. Counsel for A-4 .**

The matter has been taken up through video conferencing, using CISCO WEBEX hosted by Sh. Mukesh Kant Sharma, Reader of this Court.

Written submissions on charge have already been filed by the Ld. counsels for accused persons except A-2.

Written submissions on charge on behalf of A-2 not filed. He is directed to file the same within two weeks from today with advance copy to other accused persons and Ld. PP for CBI.

Now to come up for filing of written submissions by Ld. Counsel for A-2 on charge and consideration on charge through video conferencing/physical hearing as the case may be, on **04.09.2020 at 11.00 AM.**

On the request of Ld. PP for CBI, copy of this order sheet be also provided to him for his office record.

A copy of this order be also sent to the Computer Branch for uploading on the official website.

**ANIL**  
**KUMAR**  
**SISODIA**

Digitally signed  
by ANIL KUMAR  
SISODIA  
Date: 2020.08.17  
12:13:29 +05'30'

**(Anil Kumar Sisodia)**  
**Special Judge (PC Act), (CBI)-07,**  
**Rouse Avenue Courts, New Delhi**  
**17.08.2020.**



**CBI Vs. I. M. Quddusi & Ors.**

**IA No.11/2020 in CC No. 402/2019**

**17.08.2020**

**Present: Sh. Harsh Mohan, Ld. Sr. PP for CBI.**

**A-5 with Sh. Vijay Aggarwal, Ld. counsel.**

The matter has been taken up through video conferencing, using CISCO WEBEX hosted by Sh. Mukesh Kant Sharma, Reader of this Court.

Application on behalf of A-5 seeking permission to travel abroad to UK was received through court-email and notice of the same was issued for today.

Reply to application filed by CBI. Copy given to Ld. counsel for A-5.

Arguments on the application heard.

Put up for order on the application on **18.08.2020** at **11 AM** through video conferencing.

On the request of Ld. PP for CBI, copy of this order sheet be also provided to him for his office record.

A copy of this order be also sent to the Computer Branch for uploading on the official website.

**ANIL  
KUMAR  
SISODIA** Digitally signed  
by ANIL KUMAR  
SISODIA  
Date: 2020.08.17  
12:12:09 +05'30'

**(Anil Kumar Sisodia)  
Special Judge (PC Act), (CBI)-07,  
Rouse Avenue Courts, New Delhi  
17.08.2020.**

**CBI Vs. Sudhir Kumar Jain & Ors.**

**CC No. 402/2019**

**17.08.2020**

**Present: Sh. A.K. Kushwaha, Ld. PP for CBI.  
None for applicant/accused.**

Application giving intimation on behalf of accused Vijay Pahuja about his travel to Dubai from 22.08.2020 to 27.08.2020 has been received through court e-mail ID.

Same is taken on record, subject to fulfillment of all the terms and conditions of order dated 24.04.2018.

On the request of Ld. PP for CBI, copy of this order sheet be also provided to him for his office record.

A copy of this order be also sent to the Computer Branch for uploading on the official website.

**ANIL**  
**KUMAR**  
**SISODIA** Digitally signed  
by ANIL KUMAR  
SISODIA  
Date: 2020.08.17  
12:15:08 +05'30'

**(Anil Kumar Sisodia)**  
**Special Judge (PC Act), (CBI)-07,**  
**Rouse Avenue Courts, New Delhi**  
**17.08.2020.**